(c) steps taken to extract the minerals?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) In the Puga Valley of Ladakh minor occurrences of Sulphur and Borax have been recorded.

- (b) About 5,400 tonnes of Borax have been estimated in the Puga Valley. Besides, 1,200 tonnes are expected to be replenished every year as surface encrustation and about 2,10, 700 tonnes of crude Sulphur with 8.65 to 24.40 per cent purity both in crystalline and amorphous state are estimated. Refind Borax sells at about Rs. 4500-/ tonnes and elemental sulphur is about Rs. 1400/- tonnes.
- (c) Borax is being refined by the State Government. The exploitation of Sulphur is not economically viable.

Survey of Mineral in Ladakh

- 6361. SHRI P. NAMGYAL: Will the Minister of STEEL AND MINES be pleased to state:
- (a) when the survey parties of Geological Survey of India started conducting survey of minerals and other materials in the Ladakh region;
- (b) names of different minerals and other materials located so far alongwith estimated quantum and value thereof; and
- (c) steps taken or recommendations made in respect of each items?

THE MINISER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The first account of the geological survey of Ladakh Region from Geological Survey of India was in 1865. Mineral exploration work started on regular basis from 1962 onwards.

(b) and (c) Major mineral deposits so far located in the Ladakh region include 5,400 tonnes of crude borax, 0.525 million tonnes of reserves of limestone, 2,10.700 tonnes of crudes sulphur with 8.65 to 24.40 percent purity and 0.2 million tonnes of potash salt. Other reported occurrences of minerals include gypsum, flourspar, chromite, copper ore. The refined borax sells at about Rs. 4500/- tonnes and elemental sulphur at about Rs. 1400/- tonnes. The assessment of mineral deposits mentioned above is in progress. Recommendations and exploitation will depend on results of assessment. Borax is however being recovered at Puga by the J&K Minerals Limited.

जगना कपडा

6362. श्री निहास सिंह: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि 1 जनवरी, 1980 से 31 दिसम्बर, 1980 को अविध में ऐसी कौन-कौन सी मिलें हैं जिन्होंने निर्धारित मात्रा से कम कपा सत्लाई किया है और ऐसी कौन-कौन सी मिलें हैं जो सरकार को कण्ट्रोल का (जनता) कपड़ा बिलकुल सत्लाई नहीं कर सकी हैं?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुर्शींद ग्रालम खां): कण्ट्रोल का कपड़ा योजना इस समय ठेके के ग्राधार पर चल रही है और प्रत्येक मिल पर कण्ट्रोल के कपड़े की पूर्ति करने का कोई दायित्व नहीं है। अतः मिलों द्वारा निर्धारित मात्रा से कम मात्रा की पूर्ति करने का प्राश्न हो नहीं उठता ।

Aerial Piracy before Boarding the Aircraft

- 6363. SHRI R. L. BHATIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether in view of the recent rise in acts of aerial piracy. Government have taken some more effective measures for frisking of passengers before boarding the aircraft and also.